

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the Tamil Nadu on 9th December, 2024 is published together with Statement of Objects and Reasons for general information:—

L.A Bill No. 42 of 2024

A Bill further to amend the Chennai University Act, 1923.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-fifth Year of the Republic of India as follows:—

1. (1) This Act may be called the Chennai University (Amendment) Act, 2024. Short title and commencement.

(2) It shall come into force at once.

Tamil Nadu Act VII of 1923. 2. In section 5 of the Chennai University Act, 1923 (hereinafter referred to as the principal Act), in sub-section (1), for clause (a), the following clause shall be substituted, namely:— Amendment of section 5.

“(a) of unsound mind;”.

3. In section 40 of the principal Act, in sub-section (2), the expression “or deaf-mute or suffers from leprosy” shall be omitted. Amendment of section 40.

STATEMENT OF OBJECTS AND REASONS.

The Ministry of Health and Family Welfare and the Ministry of Social Justice and Empowerment, Government of India and the Leprosy mission Trust of India, New Delhi have requested to eliminate the discrimination against the persons affected by leprosy by suitably amending the State Laws. Further, as per the provisions of the Rights of Persons with Disabilities Act, 2016 (Central Act 49 of 2016), it is the mandate of the Government to ensure removing of all sorts of discrimination against persons with disabilities and provide them with equal opportunity in all walks of life in the society. Hence, the Government have decided to amend sections 5 and 40 of the Chennai University Act, 1923 (Tamil Nadu Act VII of 1923) so as to eliminate the discrimination against any person who is deaf-mute or suffering from leprosy.

2. The Bill seeks to give effect to the above decision.

Dr. GOVI. CHEZHIAAN,
Minister for Higher Education.

Secretariat,
Chennai-600 009,
9th December 2024.

K. SRINIVASAN,
Principal Secretary.